Electricity Supply Un-Pending with dertakings Acquisi- Select Committee. tion Bill. Public Gambling Bill . Do. Verumpattamdars Bill. Do. Restriction on Posses-sion and Ownership of Do. Lands Bill. Special Rights in Lands Abolition Bill. Do. Irrigation Bill Taken up for consideration but not passed Compensation for Ten-Do. Improvements Bill. B. Non-official Bills Debt Relief Bill . Pending with Com-Select mittee. Completion of Nationalisation of Trans-Do. port Bill, Malayala Brahmin Bill Do. Cochin Co-operative Introduced. Land Mortgage Bank (Amendment) Bill. Artisans' Protection Bill Do. Private School Teach-Do. ers' Lot Improvement Bill

Oral Answers

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'SHRI GOVINDAN NAIR: Do Government propose to legislate into law .any of the pending non-official Bills?

Do.

Prevention of Eviction

(Amendment) Bill.

Kudikidappukars

SHRI GOVIND BALLABH PANT: There are some non-official Bills.

SHRI GOVINDAN NAIR: I wanted to know whether the Government propose to legislate into law any of the pending nonofficial Bills.

SHRI GOVIND BALLABH PANT: Government will consider all the official and non-official Bills that were pending at the

## PENDING CASES IN THE TRAVANCORE-COCHIN STATE

\*386. SHRI GOVINDAN NAIR: Will the Minister for HOME AFFAIRS be pleased to

(a) the present number of cases taken up and pending trial under

to Questions section 107 of the Criminal Procedure Code in Travancore-Cochin;

- (b) the number of such cases pending trial for more than (i) one year; (ii) two years; (hi) three years, ami (iv) four years; and
- (c) the reasons as to why the jurisdiction over trial and conviction of cases taken up under the above section is still being vested in the executive even after the separation of the judiciary from the executive in Travancore-Cochin State?

THE MINISTER FOR HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) to (c). The information is being collected and will be laid on the Table of the House as soon as possible.

## रेल इंजनों के जिये नये ईंघन की लोज

<sup>\*</sup>३८७. श्रीमती सावित्री निगम : क्या प्राकृतिक संसाधन तथा वैज्ञानिक गर्वेषरण मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या जीलगोरा की ईंधन-ग्रनु-संधान-संस्था ने रेल इंजनों को चलाने के लिए किसी नये किस्म के ईंधन का पता लगाया है: और
- (स्र) यदि हां, तो इस ईंधन के उपयोग से एक वर्ष में फी इंजन कितने कोयले की बचत हो सकेगी ?

## [DISCOVERY OF A NEW FUEL FOR RUNNING LOCOMOTIVES

- SAVITRY ♦387 SHRIMATI NIGAM: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:
- (a) whether the , Fuel Research Institute, Jealgora has discovered a new kind of fuel for running railway locomotives; and
- (b) if so, how much coal pel engine can be saved in a year by the use of this fuel?]

fEnglish translation.